

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 24

Dated Guwahati, the 5th March, 2021

Hon'ble the Chief Justice has been pleased to constitute a Sub-Committee for preparing draft Rules for allotment of Flats/Quarters to Private Secretaries of the Gauhati High Court (Principal Seat) at Guwahati with the following members:-

SL NO	Members
1.	Registrar (Judicial)
2.	Registrar (Establishment)
3.	AO(J), Correspondence Section

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No. HC. III - 07/2021/982-995/ G, Dated 5th March, 2021

Copy to:-

- 1) The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 4) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Assistant Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Court Manager, Gauhati High Court, Guwahati.
- 7) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 8) The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
- 9) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this order in the official website of the Gauhati High Court.*
- 10) The A.O. (J), Correspondence & RTI Section, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
- 12) The Court Officer No. I / II, Gauhati High Court, Guwahati.
- 13) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

05.03.21